

**RECONSTITUTION OF THE COMMITTEE OF CREDITORS
M/s Sidhi Vinayak Vehicles Private Limited**

CIN: U51109HR2008PTC064026 (CP (IB) No. 159/Chd/Hry/2020)
(Under Corporate Insolvency Resolution Process)

Pursuant to Sections 21 and 22 of the Insolvency and Bankruptcy Code, 2016 read with the applicable provisions of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the Resolution Professional had previously constituted the Committee of Creditors ("CoC") based on the claims admitted.

Subsequently, **Pinnacle Capital Solutions Private Limited** furnished further clarification and supporting documents regarding its financial debt. Upon examination of the clarification and supporting documents received, the Resolution Professional has revised the admitted claim of Pinnacle Capital Solutions Private Limited to **Rs. 73,01,996.00**.

Further, despite the opportunity granted, **no further communication or additional documents have been received from PPG Asian Paints Private Limited**. Accordingly, the claim admitted in favour of PPG Asian Paints Private Limited remains unchanged and has attained finality for the purposes of the Corporate Insolvency Resolution Process.

Accordingly, the Committee of Creditors is hereby **reconstituted** as follows:

Sr. No.	Financial Creditor	Admitted Claim (Rs.)	Voting Share (%)
1	HDFC Bank Limited	50,59,56,161.05	94.00%
2	PPG Asian Paints Private Limited	2,50,07,150.00	4.65%
3	Pinnacle Capital Solutions Private Limited	73,01,996.00	1.36%
	Total	53,82,65,307.05	100.00%

Accordingly, the above Committee of Creditors shall stand reconstituted with immediate effect. The voting shares mentioned herein shall apply for all future meetings, voting, and other actions of the Committee of Creditors under the Insolvency and Bankruptcy Code, 2016 and the regulations framed thereunder, unless modified pursuant to any subsequent order of the Adjudicating Authority or any other competent forum.

NOTE: ALL ACTIONS UNDERTAKEN PRIOR TO THIS RECONSTITUTION, INCLUDING THE ONGOING VOTING PROCESS IN THE 2ND MEETING OF THE COMMITTEE OF CREDITORS (COC), SHALL CONTINUE TO BE GOVERNED BY THE VOTING SHARES OF THE COMMITTEE AS CONSTITUTED IMMEDIATELY PRIOR TO THIS RECONSTITUTION.

Date: 04/07/2026
Place: New Delhi



Anoop Prakash Awasthi
Resolution Professional

M/s Sidhi Vinayak Vehicles Private Limited
IBBI Registration No.: IBBI/IPA-002/IP-N01008/2020-2021/13271
Off: 40, IInd Floor, Hanuman Lane, New Delhi, 110001.